

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 223 OF 2019**

**Dated : 23<sup>rd</sup> October, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Torrent Power Ltd.**

**...Appellant(s)**

**Versus**

**Gujarat Electricity Regulatory Commission**

**...Respondent (s)**

Counsel for the Appellant(s) :

Ms. Tanim Gaur  
Ms. Sonali Jaitly B.  
Mr. Hardik Luthra  
Mr. Alok Shukla  
Mr. Jayesh Bakhshi  
Ms. Sanya Kapoor  
Mr. Pallav Pandey  
Mr. Ravi Tyagi  
Ms. Jayshree Dugar  
Mr. Gaurav Yashvardhan  
Mr. Kabir Chhilwar  
Mr. Animesh Sinha  
Ms. Rini Badoni  
Mr. Sharad Sharma  
Mr. Shubanshu Gupta  
Mr. Arbaaz Husain  
Ms. Astha Lamba  
Ms. Mehak Gupta

Counsel for the Respondent(s) : Mr. C. K. Rai for R-1

**ORDER**

Learned counsel for the respondent states that he will file written submissions by the next date of hearing.

Therefore, pleadings are complete. List the matter for hearing on **05.02.2020**.

**(S. D. Dubey)**  
**Technical Member**

**(Justice Manjula Chellur)**  
**Chairperson**

*kt/mkj*

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